

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 107(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE COMPANY: Subhash Manocha & Ors.
Vs

M/s. Columbus International Shoes Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242
of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Nesar Ahmad	Pcs	Respondents	/ Shamsad Rejwanul
2	Shamsad Rejwanul	Pcs	Respondents	
3.	A.S. Chandhoke	Sr. Adv	} Respondents	/ Jn.
4.	Ms Manmeet Arora	Adv		
5.	Mr. Tarang Gupta	Adv		
1.	UK Chaudhary	Sr. Adv.	} Advocates for Petitioners	/ [Signature]
2.	Ranjana Roy Gawai			
3.	Vasudha Sen			
4.	Shubhangi Jain			
5.	Mansumyee Singh			

ORDER

For order see C.P. No. 85(ND)/2016.

PP
[Signature]